

Annexure-3

Name of the corporate debtor: M B MALLS PRIVATE LIMITED. ; Date of commencement of CIRP: 03.08.2022 ; List of creditors as on: 24.04.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Bank Of Baroda	-	30-08-2022	73,11,01,176.00	73,11,01,176.00	Secured financial creditor	-	-	No	34.41%	-	-	-	-	
2	Punjab National Bank	-	09-08-2022	79,96,18,662.00	79,96,18,662.00	Secured financial creditor	-	-	No	37.64%	-	-	-	-	
	Total			1,53,07,19,838.00	1,53,07,19,838.00		-	-		72.05%			-		